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> No.: RC/0719/2017 Date: 12/05/2017

To				
The	Registrar	General	,	
				Court @

Subject:- Recruitment to the Cadre of Civil Judges.

Forwarding of Advertisement .....

Sir / Madam,

With reference to the subject noted above, I am directed by the Honourable the Chief Iustice and Iudges to state that, the High Court of Gujarat has decided to initiate the recruitment process for Recruitment to the cadre of Civil Judges. In order to give an opportunity to large number of Candidates, it has been decided to forward a Copy of the 'Brief Advertisement' of even number & date, to the Registrar Generals of all the High Courts.

I am therefore to request you to make arrangements for displaying the same on Notice Boards of the High Court / Benches of the High Court, as well as, those of the Subordinate Courts, for facilitating submission of "Online Applications", by eligible practising Advocates from your State. The details & particulars of the said Advertisement can also be referred to, Online, by all concerned, from this High Court Websites viz. http://www.gujarathighcourt.nic.in and http://hc-ojas.guj.nic.in, w.e.f. 16/05/2017.

Thanking you in advance for your co-operation.

Regards,

Sd/-Registrar (Recruitment & Finance)

Encl: as above.

